

## Declaration of Assets and Liabilities

Year : 2025-26

I, **ROHAN**, son of **HARISH CHANDRA CHAUDHARY**, aged **33** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT** service and presently working as

**ASSISTANT SECTION OFFICER** give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spous Name(S)	Dependant -1 Name	Dependant -2 Name	Dependant -3 Etc. Name
(i)	Cash	1000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVINGS-18,000/- FD- 18,69,000/-				
(iii)	Bonds, Debentures and Shares in companies	BONDS-3,96,707/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MUTUAL FUND - 4,90,000/- NSC- 2,10,000/-				
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE - YAMAHA FZ-S VERSION-2 (Year - 2015)				
(vi)	Jewellery (give details of weight and value)	N/A				
(vii)	Other assets, such as values of claims / interests	N/A				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(v)	Others (such as interest in property)	N/A				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	N/A	
	(ii) Loans from financial institutions	N/A	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/A	
	(b) dues to departments dealing with supply of water	N/A	
	(c) dues to departments dealing with supply of electricity	N/A	

	(d) dues to departments dealing with telephones	N/A	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	
	(f) Other dues, if any	N/A	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	<b>No Tax Dues (PAN – BUUPR5532B)</b>	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	
	(iii) Sales Tax [Only in case of proprietary business]	N/A	
	(iv) Property Tax	N/A	

**C. Personal Detail**

PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

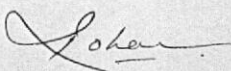
Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature  .....

Name of Employee: ROHAN

Place: PATNA

Designation: ASSISTANT SECTION OFFICER

Date: 16.02.2026

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.